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IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA No.258 of 2025

IN THE MATTER OF:

News Item titled "Panipat's illegal bleaching units pollute land waterways appearing in The Tribune dated 14.05.2025"

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Date: 28.08.2025

Through



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IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA No.258 of 2025

IN THE MATTER OF:

News Item titled "Panipat's illegal bleaching units pollute land waterways appearing in The Tribune dated 14.05.2025"

Reply on behalf of Respondent No. 1 & Respondent No.4

1. That news item dated 14.05.2025 has been registered as Original Application and this Hon'ble Tribunal has issued notice to respondents for filing reply/response.
2. That present reply is being filed through Bhupinder Singh, Regional Officer, Haryana State Pollution Control Board, Panipat who is authorized and competent to file the same on behalf of answering respondent.
3. That out of 32 illegal units identified during survey of the area 31 units have been found engaged in textile, dyeing and bleaching which covered under consent management of the board falls under red category therefore requires to obtained CTE/CTO from the Board. 01 unit M/s Gabba Trading Company was found engaged in recycling of plastic waste which covered under orange category and requires to obtained CTE/CTO from the Board. The HSPCB has initiated strict enforcement measures against all these 32 units found operating without valid CTE and CTO from the Board. These units fall under different categories as per process and action taken against all these units is given in table below:-

Table 1

Sr. No.	Name and Address of Unit	Manufacturing process	Closure Order by HSPCB No./Date	Date Compliance Closure order	of of
1	S.K. Enterprises, Dadaula Road, Sewah, Panipat	Textile/Dyeing unit	No.HSPCB/PAN/2025 /INS/99819746CON CO001-005-25/06/2025	17/07/2025	

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2	Gabba Trading Company, Village-Hartari, Panipat	Recycling of Plastic	No.HSPCB/PAN/2025/INS/99760832CON CO001-005-20/05/2025	23/05/2025 02/07/2025 (Re-sealed)
3	Anmol Dyeing, Near Hotel Dev Inn, Chautala Road, Village-Sewah, Panipat	Textile/Dyeing unit	No.HSPCB/PAN/2025/INS/99840050CON CO001-005-20/05/2025	27/05/2025
4	Shree Sai Matching Center, Plot No.576, Sec-29, Part-II, Panipat	Textile/Dyeing unit	No.HSPCB/PAN/2025/INS/98196439CON CO001-005-21/05/2025	23/05/2025
5	Rama Matching Center, Plot No.580, Sec-29, Part-II, Panipat	Textile/Dyeing unit	No.HSPCB/PAN/2025/INS/98117630CON CO001-005-21/05/2025	23/05/2025
6	Unnamed Bleach House (Owner Angrej Singh), Khasra No. 64//2, 64//1, Village- Balana, Panipat	Textile/Bleaching unit	No.HSPCB/PAN/2025/INS/99689594CON CO001-005-20/05/2025	23/05/2025 27/08/2025 (Re-sealed)
7	Unnamed Bleach House (Owner Sh. Ajmer Singh), Operated by Sh. Narender Jaglan, Khasra No.37/2/2/2/2,3,4/1, 8,9/1/1,12/2/2,24,23/2, 13/1 Village- Balana, Panipat	Textile/Bleaching unit	3140-15/12/2017	17/03/2025 & 27/08/2025 (Re-sealed)
8	Unnamed Bleach House (Owner Sh. Jaidev S/o Sh. Zile Singh), Operated by Md. Anjar Alam, Khasra No. 94//3, 94//8,94//9 Village-Balana, Panipat	Textile/Bleaching unit	No.:HSPCB/PAN/2025/INS/99689712CONCO001-005-20/05/2025	23/05/2025 27/08/2025 (Re-sealed)
9	Kharb Bleach House., Vill.- Nara, District Panipat	Textile/Bleaching unit	No.:HSPCB/PAN/2025/INS/102677488CONCO001-005-25/06/2025	16/07/2025
10	Bleach House, Owned by Sh. Bijender Vill. Nara, near Joshi-Nara Road, District Panipat	Textile/Bleaching unit	No.:HSPCB/PAN/2025/INS/102677609CONCO001-005-25/06/2025	16/07/2025
11	Bleach House, Owned by Neem Singh, Vill. Dahar, District Panipat	Textile/Bleaching unit	No.:HSPCB/PAN/2025/INS/102677671CONCO001-005-03/07/2025	16/07/2025
12	Bleach House, Owned by Anil Pandit, Vill. Dahar, District Panipat	Textile/Bleaching unit	No.:HSPCB/PAN/2025/INS/102677767CONCO001-005-09/07/2025	16/07/2025
13	Bleach House, Owned by Sadhu Ram, Vill. Dahar, District Panipat	Textile/Bleaching unit	No.HSPCB/PAN/2025/INS/102677726CONCO001-005-25/06/2025	01/07/2025
14	Bleach House operated by Ajay Bansal, VPO-Kurar, Near Drain No.2, Panipat	Textile/Bleaching unit	No.HSPCB/PAN/2025/INS/99832045CONCO001-005-20/05/2025	22/05/2025
15	Bleach House operated by Sh. Gourav Sharma, VPO-Kurar, Panipat	Textile/Bleaching unit	No.:HSPCB/PAN/2025/INS/99823550CONCO001-005-25/06/2025	21/07/2025
16	Unnamed Bleach House (Operated by Sonu), VPO-Mandi, Israna, Panipat	Textile/Bleaching unit	No.:HSPCB/PAN/2025/INS/100614823CONCO001-005-03/07/2025	15/07/2025 27/08/2025 (Re-sealed)
17	Unnamed Bleach House operated by Sh. Rajbir, Khasra No.63// 24/2, 25/2, Vill-Pattikalyana, Panipat	Textile/Bleaching unit	No.:HSPCB/PAN/2025/INS/102299203CONCO001-005-03/06/2025	06/08/2025

18	Bleach House (M/s Balaji Trading Co.), Khasra No.64//5, 63//1, 2, Vill-Pattikalyana, Panipat	Textile/Bleaching unit	No.HSPCB/PAN/2025/INS/102299393CO NCO001-005-03/06/2025	04/06/2025 27/08/2025 (Re-sealed)
19	Unnamed Bleach House operated by Sheru, Khasra No.88//, 23/2, 1/2, 3, Vill-Garhi Chhaju, Panipat	Textile/Bleaching unit	No.HSPCB/PAN/2025/INS/102299330CO NCO001-005-03/06/2025	04/06/2025
20	Unnamed Bleach House operated by Kapil Jangra, Khasra No.97//, 1/2, 1/1/2, 97/10, Vill-Garhi Chhaju, Panipat	Textile/Bleaching unit	No.HSPCB/PAN/2025/INS/102299466CO NCO001-005-03/06/2025	04/06/2025 25/08/2025 (Re-sealed)
21	Unnamed Bleach House-II operated by Kapil Jangra, Khasra No.97//26, 96/5, Jaurasi Road, Samalkha, Panipat	Textile/Bleaching unit	No.HSPCB/PAN/2025/INS/102299647CO NCO001-005-03/06/2025	04/06/2025 25/08/2025 (Re-sealed)
22	Unnamed Bleach House operated by Sarpanch, Khasra No.88//, 22/2, 2/3, Vill-Garhi Chhaju, Samalkha, Panipat	Textile/Bleaching unit	No.HSPCB/PAN/2025/INS/102299271CO NCO001-005-03/06/2025	04/06/2025
23	Unnamed Bleach House operated by Kala, Khasra No.84//15, 16/1, 16/2, 25/2, 85//10, 11/1, 11/2, 19, 20/1, 20/2, 21/1, 21/2, 22/1, 22/2 Vill-Garhi Chhaju, Samalkha, Panipat	Textile/Bleaching unit	No.HSPCB/PAN/2025/INS/102299271CO NCO001-005-03/06/2025	04/06/2025
24	Unnamed Bleach House operated by Sahil, Khasra No.33// 14, 15/1 Vill-Garhi Chhaju, Samalkha, Panipat	Textile/Bleaching unit	No.HSPCB/PAN/2025/INS/102299608CO NCO001-005-03/06/2025	04/06/2025
25	Dipak Sarpanch Bleach House, Khasra No.54//, 2/3, 3/2, 4/2, 5, 7, 8, 9, 42// 23/2, 24, Vill-Chamrada, Israna, Panipat	Textile/Bleaching unit	No.:HSPCB/PAN/2025/RO/INS/107040758CONCO001-005-28/07/2025	07/08/2025
26	Unnamed Bleach House (Land Owner Yogesh), Khasra No.124//, 3, 8, Vill-Mandi, Israna, Panipat	Textile/Bleaching unit	Endst.No.:HSPCB/PAN/2025/INS/106387769CONCO001-005-03/07/2025	16/07/2025 27/08/2025 (Re-sealed)
27	Unnamed Bleach House, Khasra No.144// 9, 10, 143// 6/2, 14/2, 15, 16, 17 Vill-Mandi, Israna, Panipat	Textile/Bleaching unit	Endst.No.:HSPCB/PAN/2025/INS/106387740CONCO001-005-03/07/2025	14/07/2025
28	Unnamed Bleach House (Land Owner Amarjeet), Operated by Sandeep, Khasra No.12// 22/1, 15//2, 15/9/1, Vill-Palri, Israna, Panipat	Textile/Bleaching unit	Endst.No.:HSPCB/PAN/2025/INS/106387712CONCO001-005-03/07/2025	16/07/2025 27/08/2025 (Re-sealed)
29	Moji Bleach House (Land Owner Krishna Kumar)-leased to (M/s Ganga Chemicals), Khasra No.57//9, 10, 11, 12 Vill-Pardhana, Panipat	Textile/Bleaching unit	Endst.No.:HSPCB/PAN/2025/INS/107040696CONCO001-005-03/07/2025	14/07/2025 26/08/2025 (Re-sealed)
30	Sukhbir Numberdar Bleach House (Operated by Narender Jaglan), Land Owner-Sukhbir Singh, Khasra No.40//8, 13, 7/2, 14/1, 15/1 Vill-Pardhana, Panipat	Textile/Bleaching unit	Endst.No.:HSPCB/PAN/2025/INS/106387687CONCO001-005-03/07/2025	16/07/2025 26/08/2025 (Re-sealed)

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31	Unnamed Bleach House operated by Sombir, VPO-Mandi, Israna, Panipat	Textile/ Bleaching unit	Closure action recommended to competent authority and will be implemented after receipt of closure order from the authority	Closure order awaited. However, borewell of the unit has been sealed in compliance of Deputy Commissioner, Panipat order issued against the unit.
32	Unnamed Bleach House (Land Owner Bijender), Khasra No.15// 5, 6, 15, 16, 14//10, Vill-Palri, Israna, Panipat	Textile/Bleaching unit	Closure action recommended to competent authority and will be implemented after receipt of closure order from the authority	Closure order awaited. However, borewell of the unit has been sealed in compliance of Deputy Commissioner, Panipat order issued against the unit.

From the above table it can be concluded that closure action against 30 illegal units (Sr. No.1-30) has been taken and action has been initiated against the illegal unit mentioned at Sr. no.31 & 32 of the above table.

Action by HWRA

- That Haryana Water Resources Authority (HWRA), vide Memo No. SCN-OA/HWRA/2025/2716 dated 06.08.2025, directed the Deputy Commissioner, Panipat to initiate closure proceedings against units abstracting groundwater without requisite permission. Pursuant thereto, closure orders of borewells have been issued by the Deputy Commissioner, Panipat. The status of action taken against these 32 units using groundwater without permission of HWRA is given in table below:-

Table 2

Sr. No.	Name and Address of Unit	Status of Closure order of the borewell	Date of Compliance Sealing of Borewell
1	S.K. Enterprises, Dadaula Road, Sewah, Panipat	Endst.No.2705-07/MB-19/08/2025	20/08/2025
2	Gabba Trading Company, Village-Hartari, Panipat	Endst.No.2701-03/MB-19/08/2025	27/08/2025
3	Anmol Dyeing, Near Hotel Dev Inn, Chautala Road, Village-Sewah, Panipat	Endst.No.2697-99/MB-19/08/2025	20/08/2025
4	Shree Sai Matching Center, Plot No.576, Sec-29, Part-II, Panipat	Endst.No.2693-95/MB-19/08/2025	20/08/2025
5	Rama Matching Center, Plot No.580, Sec-29, Part-II, Panipat	Endst.No.2689-91/MB-19/08/2025	20/08/2025
6	Unnamed Bleach House (Owner Angrej Singh), Khasra No. 64//2, 64//1, Village- Balana, Panipat	Endst.No.2685-87/MB-19/08/2025	27/08/2025

7	Unnamed Bleach House (Owner Sh. Ajmer Singh), Operated by Sh. Narender Jaglan, Khasra No.37/2/2/2,3,4/1, 8,9/1/1,12/2/2,24,23/2,13/1 Village- Balana, Panipat	Endst.No.2681-79/MB-19/08/2025	27/08/2025
8	Unnamed Bleach House (Owner Sh. Jaidev S/o Sh. Zile Singh), Operated by Md. Anjar Alam, Khasra No. 94//3, 94//8,94//9 Village- Balana, Panipat	Endst.No.2677-79/MB-19/08/2025	27/08/2025
9	Kharb Bleach House., Vill.- Nara, District Panipat	Endst.No.2673-75/MB-19/08/2025	20/08/2025
10	Bleach House, Owned by Sh. Bijender Vill. Nara, near Joshi-Nara Road, District Panipat	Endst.No.2669-71/MB-19/08/2025	20/08/2025
11	Bleach House, Owned by Neem Singh, Vill. Dahar, District Panipat	Endst.No.2665-67/MB-19/08/2025	20/08/2025
12	Bleach House, Owned by Anil Pandit, Vill. Dahar, District Panipat	Endst.No.2661-63/MB-19/08/2025	20/08/2025
13	Bleach House, Owned by Sadhu Ram, Vill. Dahar, District Panipat	Endst.No.2657-59/MB-19/08/2025	20/08/2025
14	Bleach House operated by Ajay Bansal, VPO-Kurar, Near Drain No.2, Panipat	Endst.No.2653-55/MB-19/08/2025	20/08/2025
15	Bleach House operated by Sh. Gourav Sharma, VPO-Kurar, Panipat	Endst.No.2649-51/MB-19/08/2025	20/08/2025
16	Unnamed Bleach House (Operated by Sonu), VPO-Mandi, Israna, Panipat	Endst.No.2645-47/MB-19/08/2025	27/08/2025
17	Unnamed Bleach House operated by Sombir, VPO-Mandi, Israna, Panipat	Endst.No.2641-43/MB-19/08/2025	27/08/2025
18	Unnamed Bleach House operated by Sh. Rajbir, Khasra No.63// 24/2, 25/2, Vill-Pattikalyana, Panipat	Endst.No.2637-39/MB-19/08/2025	26/08/2025
19	Bleach House (M/s Balaji Trading Co.), Khasra No.64//5, 63//1, 2, Vill-Pattikalyana, Panipat	Endst.No.2633-35/MB-19/08/2025	27/08/2025
20	Unnamed Bleach House operated by Sheru, Khasra No.88//, 23/2, 1/2, 3, Vill-Garhi Chhaju, Panipat	Endst.No.2629-31/MB-19/08/2025	26/08/2025
21	Unnamed Bleach House operated by Kapil Jangra, Khasra No.97//, 1/2, 1/1/2, 97/10, Vill-Garhi Chhaju, Panipat	Endst.No.2625-27/MB-19/08/2025	25/08/2025
22	Unnamed Bleach House-II operated by Kapil Jangra, Khasra No.97//26, 96/5, Jaurasi Road, Samalkha, Panipat	Endst.No.2621-23/MB-19/08/2025	25/08/2025
23	Unnamed Bleach House operated by Sarpanch, Khasra No.88//, 22/2, 2/3, Vill-Garhi Chhaju, Samalkha, Panipat	Endst.No.2617-19/MA-19/08/2025	26/08/2025

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24	Unnamed Bleach House operated by Kala, Khasra No.84//15, 16/1, 16/2, 25/2, 85//10, 11/1, 11/2, 19, 20/1, 20/2, 21/1, 21/2, 22/1, 22/2 Vill-Garhi Chhaju, Samalkha, Panipat	Endst.No.2613-11/MB-19/08/2025	26/08/2025
25	Unnamed Bleach House operated by Sahil, Khasra No.33// 14, 15/1 Vill-Garhi Chhaju, Samalkha, Panipat	Endst.No.2609-11/MB-19/08/2025	25/08/2025
26	Dipak Sarpanch Bleach House, Khasra No.54//, 2/3, 3/2, 4/2, 5, 7, 8, 9, 42// 23/2, 24, Vill-Chamrada, Israna, Panipat	Endst.No.2605-07/MB-19/08/2025	27/08/2025
27	Unnamed Bleach House (Land Owner Yogesh), Khasra No.124//, 3, 8, Vill-Mandi, Israna, Panipat	Endst.No.2601-03/MB-19/08/2025	27/08/2025
28	Unnamed Bleach House, Khasra No.144// 9, 10, 143// 6/2, 14/2, 15, 16, 17 Vill-Mandi, Israna, Panipat	Endst.No.2597-99/MB-19/08/2025	27/08/2025
29	Unnamed Bleach House (Land Owner Amarjeet), Operated by Sandeep, Khasra No.12// 22/1, 15//2, 15/9/1, Vill-Pairi, Israna, Panipat	Endst.No.2589-91/MB-19/08/2025	27/08/2025
30	Unnamed Bleach House (Land Owner Bijender), Khasra No.15// 5, 6, 15, 16, 14//10, Vill-Pairi, Israna, Panipat	Endst.No.2593-95/MB-19/08/2025	27/08/2025
31	Moji Bleach House (Land Owner Krishna Kumar)-leased to (M/s Ganga Chemicals), Khasra No.57//9, 10, 11, 12 Vill-Pardhana, Panipat	Endst.No.2585-87/MB-19/08/2025	26/08/2025
32	Sukhbir Numberdar Bleach House (Operated by Narender Jaglan), Land Owner-Sukhbir Singh, Khasra No.40//8, 13, 7/2, 14/1, 15/1 Vill-Pardhana, Panipat	Endst.No.2581-83/MB-19/08/2025	26/08/2025

The present reply is being filed for the kind consideration of this Hon'ble Tribunal. The answering Respondents undertake to comply with all directions passed by this Hon'ble Tribunal in letter and spirit and to furnish further compliance as per directions passed by this Hon'ble Tribunal.

Date:28/08/2025

Place: Panipat


 Bhupinder Singh,
 Regional Officer,
 Haryana State Pollution Control Board, Panipat

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IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA No.258 of 2025

IN THE MATTER OF:

News Item titled "Panipat's illegal bleaching units pollute land waterways appearing in The Tribune dated 14.05.2025"

AFFIDAVIT

I, Bhupinder Singh, Regional Officer, Haryana State Pollution Control Board, Panipat aged about 44 years do hereby solemnly affirm and state as under:-

1. That in the aforesaid official capacity, I am well conversant with the facts and circumstances of the case and is authorized to file the present reply on behalf of Respondent No.1 and 4. Therefore, I am competent to swear this affidavit.
2. That I have gone through the contents of accompanying reply which has been drafted under my instructions.


Deponent

Verification:

Verified at Panipat on this 28th day of August 2025 that the contents of affidavit are true and correct to my knowledge and on the basis of information derived from the official record which I believe to be true and no material fact has been concealed therein.

Date - 28/8/2025

ATTESTED

Notary, PANIPAT


Deponent



28 AUG 2025